CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH, ALLAHABAD

(This the 24th Day of July, 2018)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial) Hon'ble Mr. Gokul Chandra Pati, Member (Administrative)

Original Application No.330/580/2010

(U/S 19, Administrative Tribunal Act, 1985)

Ramu Singh son of Shri Ram Chandra Singh, Resident of Village Bairamabad Garhi, P.O. Nauhtaur, District Bijnor.

..... Applicant

By Advocate:

Shri R.J. Shahi

Versus

- 1. Union of India, through its Secretary, Ministry of Communication & Technology Department of Post, New Delhi.
- 2. The Chief Post Master General, U.P. Circle, Lucknow.
- 3. The Post Master General, Bareilly Region, Bareilly.
- 4. The Superintendent of Post Offices, Bijnor Division, Bijnor.
- 5. Chandra Pal Singh, Postman Post office Hasanpur, District Bijnor.
- 6. Sant Ram, Postman, Post office Nazibabad, District Bijnor.

..... Respondents

By Advocate: Shri R.K. Srivastava

ORDER

Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Case called out. Shri Jitendra Nayak proxy to Shri R.J. Shahi, Advocate is present for the applicant. Shri R.K. Srivastava, Advocate is present for the respondents.

2. Counsel for the applicant submits that he is no longer interested in pursuing the matter and requested to dismiss the O.A. as not pressed. Accordingly, the Original Application is dismissed as not pressed. No costs.

(Gokul Chandra Pati) Member (A) (Justice Bharat Bhushan)
Member (J)

Sushil